

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 547 of 2001
(O.A. 1519/1996)

Date of order : 17.8.2001

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

CHANDU BALMIKI

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. K.N. Roy, counsel

For the respondents : Mr. P.K. Arora, counsel

O R D E R

This M.A. is filed by the applicant for restoration
of the O.A.

2. It is stated by the ld. counsel for the applicant
that he was sick on 22nd of June, 2001 and was admitted to
hospital on 25th of June, 2001, therefore, he could not
appear before this Tribunal on 27th of June, 2001.

3. Having considered the submissions made by the ld.
counsel for the parties, the application(M.A.) is allowed.
the O.A. is restored to its original file and number. Let
it be listed on 15.1.2002. No order as to costs.

J.N.Y

MEMBER(A)

S.M.



VICE-CHAIRMAN